

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 854 of 2020

IN THE MATTER OF:

iLabs Hyderabad Technology Centre Pvt. Ltd.Appellant

Vs

Resolution Professional, Abir Infrastructure Pvt. Ltd.Respondent

Present:

For Appellant: Mr. Mithun Shashank, Ms. Eshna Kumar and Mr. Aditya Maheshwari, Advocates.

For Respondent: Mr. Ramesh Babu P, Mr. Naga Bhushan and Mr. Zain A. Khan, Advocates.

ORDER
(Through Virtual Mode)

17.02.2021: Mr. Mithun Shashank, Advocate representing the Appellant submits that he has instructions to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc